



भारत सरकार, वित्त मंत्रालय
GOVERNMENT OF INDIA, MINISTRY OF FINANCE
केन्द्रीय प्रत्यक्ष कर बोर्ड
CENTRAL BOARD OF DIRECT TAXES
आयकर निदेशालय
DIRECTORATE OF INCOME TAX
(मानव संसाधन विकास)
(HUMAN RESOURCE DEVELOPMENT)

आई.सी.ए.डी.आर बिल्डिंग, प्लॉट नं० 6, बंसत कुंज,
ICADR Building, Plot No. 6, Vasant Kunj
इन्स्टीट्यूशनल एरिया, फेज-11, नई दिल्ली-110070
Institutional Area Phase-II, New Delhi-110070
दूरभाष 26130592 ए फैक्स 26130594

फा.सं. मा.सं.वि./सी.एम./127/09/2015-16/5024
F. No. HRD/CM/127/09/2015-16/5024

दिनांक: 09/10/2015
Dated: 09/10/2015

सेवा में,
To,

संयुक्त स्नातक स्तरीय परीक्षा-2014 द्वारा चयनित
आयकर निरीक्षक पद के समस्त उम्मीदवार
All Candidates selected for the post of
Income Tax Inspector through CGLE-2014

विषय:- संयुक्त स्नातक स्तरीय परीक्षा-2014-के प्र.क.बोर्ड में आयकर निरीक्षक के
पद पर मर्ती - क्षेत्र के आबंटन के लिए विकल्प देने हेतु आमंत्रण संबंधी -

**Subject: Combined Graduate Level Examination - 2014 - Recruitment to the post of
Inspector in CBDT - Calling for option for allocation of Region -Regarding**

कृपया उपर्युक्त का संदर्भ ले।
Please refer to the above.

2. संयुक्त स्नातक स्तरीय परीक्षा-2014 के परीक्षा परिणाम के अनुसार कर्मचारी चयन आयोग द्वारा आयकर निरीक्षक के पद पर आपके नाम की अनुशांसा की गई है।
2. Your name has been recommended for the post of Income Tax Inspector by the Staff Selection Commission as per the result of Combined Graduate Level Examination-2014.
3. अनुशांसित उम्मीदवारों के लिए क्षेत्रवार आबंटन योग्यता-सह-वरीयता के आधार पर तय किया जायेगा, जो कि क्षेत्र में रिक्तता की उपलब्धता पर निर्भर होगा।
3. Region-wise allotment to the recommended candidates is to be decided on the basis of merit cum-preference, subject to availability of vacancy in that region.
4. उपरोक्त के संदर्भ में मुझे आपको क्षेत्र के आबंटन हेतु आपकी वरीयताएं मांगने का निदेश प्राप्त पूर्णतः हुआ है। आप संलग्न प्रोफार्मा पूर्ण: विधिवत रूप से भरकर अपनी वांछित वरीयताएं दर्शाते हुए इस कार्यालय को स्पीड पोस्ट/पंजीकृत डाक/कोरियर द्वारा -----28/10/2015 तक भेजे। आपके द्वारा वरीयता न दिए जाने पर अथवा इसके आभाव में, आबंटनों का निर्धारण विभाग की अत्यावश्यकता के आधार पर एवं सक्षम प्राधिकारी के विवेकानुसार निर्णय कर लिया जाएगा।

4. In view of the above, I am directed to call for your preference(s) for allocation of region. You are required to indicate your preference(s) in the enclosed proforma, which must be duly filled/completed in all respects, and sent by speed/registered post/courier, so as to reach this office by 28/10/2015. In the absence of receipt of your preference, allocation would be decided as per discretion of the Competent Authority and exigencies of the Department.
5. सभी उम्मीदवारों को संलग्न प्रोफार्मा डाउनलोड कर और विधिवत रूप से हस्ताक्षरित कर प्रोफार्मा को मूल रूप में इस निदेशालय को भेजना/प्रेषित करना आवश्यक है।
5. All the candidates are required to download the enclosed proforma and submit duly signed proforma, in original, with this Directorate.

संलग्न:- उपरोक्तानुसार।
Encl: - As above.

भवदीय,
Yours faithfully,



(विवेक गुलाटी)

(Vivek Gulati)

आयकर सहायक निदेशक

Asst. Director of Income Tax

(सी.एम.डी.-11) (मा.सं.वि.)

(CMD-II) (HRD)

प्रतिलिपि:- www.incometaxindia.gov.in पर अपलोड करते हेतु वेब प्रबंधक को प्रेषित।
Copy to - The Web Manager for uploading on www.incometaxindia.gov.in

Roll No. : _____

Rank : SL/I/ _____

Appointment to the post of Inspector in the Income Tax Department on the basis of Combined Graduate Level Examination-2014. - Exercise of options of allotment of Regions

Cadre Control Region Preference: -

Please indicate order of Preference by putting numbers 1 to 18 against the Region (with 1 being the most preferred Region).

Name of Cadre Control Region.	Preference
GUJARAT	
KARNATAKA & GOA	
MADHYA PRADESH & CHATTISGARH	
ODISHA	
NORTH WESTERN REGION (NWR)	
TAMIL NADU & PONDICHERRY	
DELHI	
NORTH EASTERN REGION (NER)	
ANDHRA PRADESH & TELANGANA	
RAJASTHAN	
UTTAR PRADESH (WEST) & UTTARAKHAND	
KERALA	
WEST BENGAL & SIKKIM	
UTTAR PRADESH (EAST)	
MUMBAI	
NAGPUR	
BIHAR & JHARKHAND	
PUNE	

1. No row should be left blank.
2. The option once exercised shall be final and will not be allowed to be changed.
3. For details of jurisdiction of Regions, Official website of Income Tax Department (<http://www.incometaxindia.gov.in>) may be viewed.

Dated

Signature _____

Name of candidate : _____

Roll No : _____ Rank No : _____

Address : _____

Contact No. : _____